

Mehsana, Banskantha, Surendranagar, Bhavnagar, Morbi, Kachchh, Patan, Sabarkantha, Aravalli, Rajkot, Junagadh, Gir Somnath, Porbandar, Jamnagar, Devbhumi Dwarka and Amreli.

(d) As per NWDT Award, the SSP power entitlement of Madhya Pradesh, Maharashtra and Gujarat is 57%, 27% and 16% respectively. As informed by Sardar Sarovar Narmada Nigam Limited, till 2014-15 total 35502.845 Million Units (MU) of electricity was generated at Narmada Dam of which share of Gujarat, Madhya Pradesh and Maharashtra was 5558.663 MU, 19802.735 MU and 9380.242 MU, respectively.

Royalty for river waters

2391. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government is planning to declare and notify the form of payment of Royalty for river waters;

(b) whether the States, which have only water as one of the most scarce resources, also deserves compensation on the same lines, as other natural resources; and

(c) what steps Government is taking to ensure that the riparian States also get due compensation for any water they sacrifice to other non riparian States leading to disadvantage to farmers in the riparian States?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) and (b) No, Sir.

(c) The National Water Policy, 2012 has recognized the importance of Water as a “common-pool community resource” and its management by the State, under public trust doctrine to achieve food security, livelihood, and equitable and sustainable development for all.

Inter-linking of rivers

2392. SHRIMATI RENUKA CHOWDHURY: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the details of inter-linking of rivers projects proposed to be included in the National Perspective Plan drawn for the purpose;

(b) whether Government has made any efforts to forge a consensus among States over the plan to link rivers across the country;

(c) if so, the details thereof; and

(d) the fresh steps taken by Government for speedy implementation of river linking projects across the country?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) This Ministry has formulated a National Perspective Plan (NPP) for Water Resources Development envisaging inter-basin transfer of water from surplus basins to deficit basins/ areas. Based on surveys, investigations and detailed studies, National Water Development Agency (NWDA) has prepared pre-feasibility reports which facilitated identification of 30 links under the NPP. Details of the river links identified under NPP, River and State-wise, are given in the Statement (*See* below). Based on the concurrence of the concerned States, Detailed Project Reports (DPR) for Ken-Betwa Link, Damanganga - Pinjal links have been completed by NWDA.

(b) to (d) The Government is pursuing the Interlinking of Rivers program in a consultative manner. Its implementation is dependent upon the consensus and co-operation of the concerned States and upon obtaining various mandatory clearances from Ministries/Departments of Central and State Governments including statutory clearances. The time limit for the completion of individual link project can be identified only after Detailed Project Reports are techno- economically approved. However, the Government has constituted a Consensus Group headed by the Chairman, Central Water Commission and Secretaries of Irrigation/Water Resource Departments of the concerned States for arriving at a consensus on various proposed links for sharing of the surplus water and preparation of DPR by NWDA. In addition, the issues on the inter-State links are also regularly discussed during the meeting of Governing Body and Society of the NWDA.

Further, the Special Committee for Interlinking of Rivers (ILR), chaired by Hon'ble Union Minister of Water resources, River Development and Ganga Rejuvenation has reviewed the progress of river linking proposals in consultation with the stakeholders for expediting these projects. In order to address various issues concerning the Inter-Linking of River Programme and to arrive at a consensus on ILR proposals between the States, various Sub-Committees and a "Task Force for Interlinking of Rivers" have also been constituted.

Statement*Details of the river links identified under NPP*

Sl.No	Name	Rivers	States concerned	Status
Peninsular Component				
1.	Mahanadi (Manibhadra) - Godavari (Dowlaiswaram) link	Mahanadi and Godavari	Odisha, Maharashtra, Andhra Pradesh, Karnataka and Chhattisgarh	FR Completed
2.	Godavari (Inchampalli) - Krishna (Pulichintala) link	Godavari and Krishna	-do-	FR Completed
3.	Godavari (Inchampalli) - Krishna (Nagarjunasagar) link	Godavari and Krishna	Odisha, Maharashtra, Madhya Pradesh, Andhra Pradesh, Karnataka and Chhattisgarh	FR Completed
4.	Godavari (Polavaram) - Krishna (Vijayawada) link #	Godavari and Krishna	Odisha, Maharashtra, Andhra Pradesh, Karnataka and Chhattisgarh	FR Completed
5.	Krishna (Almatti) – Pennar link	Krishna and Pennar	-do-	FR Completed
6.	Krishna (Srisailem) – Pennar link	Krishna and Pennar	-do-	FR Completed
7.	Krishna (Nagarjunasagar) - Pennar (Somasila) link	Krishna and Pennar	Maharashtra, Andhra Pradesh and Karnataka,	FR Completed
8.	Pennar (Somasila) - Cauvery (Grand Anicut) link	Pennar and Cauvery	Andhra Pradesh, Karnataka, Tamil Nadu, Kerala and Puducherry	FR Completed
9.	Cauvery (Kattalai) - Vaigai - Gundar link	Cauvery, Vaigai and Gundar	Karnataka, Tamil Nadu, Kerala and Puducherry	FR Completed
10.	Ken-Betwa link	Ken and Betwa	Uttar Pradesh and Madhya Pradesh	FR & DPR (Ph-I & II) Completed

Sl.No	Name	Rivers	States concerned	Status
11.	Parbati - Kalisindh - Chambal link	Parbati, Kalisindh and Chambal	Madhya Pradesh, Rajasthan and Uttar Pradesh (UP requested to be consulted during consensus building)	FR Completed
12.	Par-Tapi-Narmada link	Par, Tapi and Narmada	-do-	FR Completed, DPR Started
13.	Damanganga - Pinjal link	Damanganga and Pinjal	Maharashtra and Gujarat	FR & DPR Completed.
14.	Bedti - Varda link	Bedti and Varda	Maharashtra, Andhra Pradesh and Karnataka	FR Completed
15.	Netravati - Hemavati link	Netravati and Hemavati	Karnataka, Tamil Nadu and Kerala	FR Completed
16.	Pamba - Achankovil - Vaippar link	Pamba, Achankovil and Vaippar	Kerala and Tamil Nadu	FR Completed

Himalayan Component

1.	Manas-Sankosh-Tista-Ganga (M-S-T-G) link	Manas-Sankosh-Tista-Ganga	Assam, West Bengal, Bihar and Bhutan	FR taken up
2.	Kosi-Ghaghra link	Kosi and Ghaghra	Bihar, Uttar Pradesh and Nepal	FR in Indian portion started
3.	Gandak-Ganga link	Gandak and Ganga	-do-	Draft FR completed (Indian portion)
4.	Ghaghra-Yamuna link	Ghaghra and Yamuna	-do-	FR completed (Indian portion)
5.	Sarda-Yamuna link	Sarda and Yamuna	Bihar, Uttar Pradesh, Haryana, Rajasthan, Uttarakhand and Nepal	FR completed (Indian portion)
6.	Yamuna-Rajasthan link	Yamuna and Sukri	Uttar Pradesh, Gujarat, Haryana and Rajasthan	Draft FR completed
7.	Rajasthan-Sabarmati link	Sabarmati	-do-	Draft FR completed
8.	Chunar-Sone Barrage link	Ganga and Sone	Bihar and Uttar Pradesh	Draft FR completed

Sl.No	Name	Rivers	States concerned	Status
9.	Sone Dam – Southern Tributaries of Ganga link	Sone and Badua	Bihar and Jharkhand	FR taken up
10.	Ganga (Farakka)-Damodar-Subernarekha link	Ganga, Damodar and Subernarekha	West Bengal, Odisha and Jharkhand	Draft FR completed
11.	Subernarekha-Mahanadi link	Subernarekha and Mahanadi	West Bengal and Odisha	Draft FR Completed
12.	Kosi-Mechi link	Kosi and Mechi	Bihar, West Bengal and Nepal	PFR completed (Indian portion) Entirely lies in Nepal
13.	Ganga (Farakka)-Sunderbans link	Ganga and Ichhamati	West Bengal	Draft FR completed
14.	Jogighopa-Tista-Farakka link (Alternative to M-S-T-G)	Manas, Tista and Ganga	-do-	(Alternative to M-S-T-G Link) dropped

PFR- Pre Feasibility Report

FR- Feasibility Report;

DPR- Detailed Project Report

Making Yamuna water safe for irrigation and domestic use

2393. SHRI MAJEED MEMON: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that the Central Water Commission has declared that the Yamuna water at Agra is unsafe for irrigation and domestic use which has nearly 50 times more biochemical oxygen demand (BOD) than the permissible limit and water in the river, now polluted beyond repairs, is also contaminating ground water; and

(b) the details of steps being taken by Government to make river water safe for drinking and irrigation purposes and also to save ground water from contamination?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) No, Sir. The Central Water Commission has not made any declaration with regard to Yamuna Water at Agra.

(b) Ministry of Water Resources, river Development and Ganga Rejuvenation (MOWR, RD & GR) (for Ganga Basin rivers) and Ministry of Environment, Forest and Climate Change (MoEF&CC) (for non-Ganga basin rivers) are supplementing